

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/31/2016
NAME OF THE PETITIONER(S) : M. VANCHINATHAN
NAME OF THE RESPONDENT(S) : SUN BRUSHWARE PVT LTD & ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Prabhakar Venkatesan
Counsel for Respondent

A.K. Mylsamy
Counsel for Applicant



ORDER

Counsels for both of the parties are present. Counsel for the Petitioner has suggested two names for appointment ^{of} the Administrator. Counsel for the Respondent submitted that time is granted for seeking instruction of the client for suggesting any name or to agree on any one of the names given by the Petitioner. Counsel for Respondent submitted an application praying to verify the signature of the Managing Director with regard to the document dated 28.04.2014 to which the Counsel for Petitioner shall file the counter within one week by providing copy to the other side. Put up on **06.09.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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